

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/240(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS VIJETA PROJECTS & INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Aditya Kanodia, Adv.] For the Financial Creditor
Mr. Sankarsan Sarkar, Adv.]
Mr. Suparna Sardar, Adv.]
Mr. Tanmoy Sett, Adv.]

Ms. Arijita Ghosh, Adv.] For the Corporate Debtor

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Corporate Debtor present.
2. Learned Counsel appearing on behalf of the Financial Creditor seeks time to file rejoinder affidavit. At request, one week time is granted to file rejoinder affidavit.
3. List this matter on **11th March, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**